NATIONAL COMPANYSLAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 261/16	TP 111/17	For filing objections by Respon-dent counsel	433(e)	Aradhya Concrete Products Vs Sreeshwar Electricals Pvt.Ltd

SL.

NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1)

RAJESH S.
ADVOCATE

Petition

AKazent

ORDER

Proxy Counsel for Corporate Debtor is present. Counsel for Petitioner is present. For hearing as a last chance. Post it on 02.02.2018.

Member (T)

Member (J)